

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 112 of 2014 in DFR No. 583 of 2013**

**Dated : 27<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation and Distribution  
Corporation Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. S. Vallinayagam**

**ORDER**

**IA No. 112 of 2014  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 24.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **24.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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